

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 47 of 2015

&

Appeal No. 32 of 2015

Dated : 13th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

Appeal No. 47 of 2015

In the matter of :

Nabha Power Ltd. & Anr.

...Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prasoon

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Rajnitha Ramachandran
Mr. Avinash Menon for R-1

Appeal No. 32 of 2015

In the matter of:

Talwandi Sabo Power Ltd.

...Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Shashank Shekhar

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Rajnitha Ramachandran
Mr. Avinash Menon for R-2

Mr. Matrugupta Mishra for R.1

ORDER

Learned counsel for the Appellants in both the matters state that there is some personal difficulty and that the matters may be adjourned.

Hence, adjourned to **11.01.2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Pr/ss